

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

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.....T.A.....No.....110.....of 1987.

.....Vs.....

Sl.No. of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	17.2.88	Do Sdng. By 24/3/88	
	24/3/88	Hon. D. S. Misra - Am. Hon. G. S. Sharma - Jm	
		Reply has been filed by Sh. D. C. Saxena on behalf of the respondents today. On the request of learned counsel for the petitioner, the case is adjourned to 13/4/88. Rejoinder, if any may be filed by that date.	
		Am. Jm.	
	13/4/88	Hon. A. Jay John - Am. Hon. G. S. Sharma - Jm	
		present in Rajesh Tiwari for the an behalf of the applicant's counsel Sh. K. P. Agrawal and Sh. D. C. Saxena for the respondents are present. In Tiwari states that he does not want to press the petition. The petition is dismissed as not pressed.	
		Am. Jm.	

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19/4/88